NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

32. I.A. 424/2022

In

C.P.(IB)-1559(MB)/2018

CORAM: SHRI H. V. SUBBA RAO, HON'BLE MEMBER (J)
MS. MADHU SINHA, HON'BLE MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **25.01.2023**

NAME OF THE PARTIES: Punjab Renewable Energy Systems Pvt Ltd.

V/s.

Spark Green Energy (Ahmednagar) Pvt Ltd.

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Due to paucity of time, the matter could not be heard. List this matter on **14.03.2023.**

Sd/-
MADHU SINHA
Member (Technical)

Sd/-
H. V. SUBBA RAO
Member (Judicial)

--Rajeev--